

हैं। अक्टूबर और दिसम्बर, 1977 के दौरान बनाए गए दो पखवाड़ों में गहन शैक्षिक और प्रेरणात्मक अभियान चलाये गये। चूंकि परिवार कल्याण कार्यक्रम को बढ़ावा देने में मातृ एवं शिशु स्वास्थ्य देखरेख ही आधार हैं इसलिए इस पहलू की ओर विशेष ध्यान दिया जा रहा है और प्रसव कराने वाली परम्परागत दाइयों को प्रशिक्षण देने का व्यापक कार्यक्रम शुरू कर दिया गया है। जन स्वास्थ्य रक्षक योजना भी इसी सिद्धान्त पर आधारित है कि स्वास्थ्य देखरेख और परिवार कल्याण योजनाओं में सफलता प्राप्त करने के लिए लोगों का सहयोग महत्वपूर्ण है। स्वैच्छिक संगठनों और संगठित श्रम-क्षेत्र की संस्थाओं का सहयोग प्राप्त करने की बात सुनिश्चित करने के लिए भी प्रयास तेज कर दिये गये हैं।

**Submission of Report by Committee on Workers' Participation in Management**

\*53. SHRI MANORANJAN BHAKTA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the Committee on Workers' participation in the management of companies has completed its report;

(b) if so, the recommendations of the Committee; and

(c) if not, the progress made by the Committee in this regard and when its report is expected?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): (a) No, Sir.

(b) Does not arise.

(c) The Committee on Workers' Participation in Management and Equity has met twice so far. on the

23rd January and the 3rd February, 1978. The Committee is scheduled to meet again soon. In view of the complex nature of the subject before it, the Committee might have to meet a few times more before it can complete its work and finalise its report.

**Labour Code of Conduct to prevent Industrial Strife**

\*55. SHRI PRASANNBHAI MEHTA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government of India are considering to have a Labour Code of Conduct to prevent industrial strife;

(b) if so, whether Union Government are considering to have a dialogue with State Governments, industrialists and trade unions in this regard;

(c) whether this proposal will help to remove the labour unrest in the country which has been increasing for the last six months; and

(d) what other steps are being considered for the removal of labour unrest?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): (a) and (b). After a series of consultations with the representatives of employers, employees and the State Governments, the Government of India are at present finalising a comprehensive bill on industrial relations.

(c) The main objectives of the proposed measure is to promote industrial peace and harmony. It would not be correct to say that industrial unrest has been increasing when figures of mandays lost do not show such an increase.

(d) Appeals have been made to employers and employees, from time

to time, to adopt the path of cooperation and consultation and not confrontation. These have been generally welcomed.

#### Indo-Bangladesh Maritime Boundary

\*56. SHRI G. M. BANATWALLA:

SHRI MUKHTIAR SINGH  
MALIK:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the further progress made so far in the finalisation of maritime boundary between India and Bangladesh; and

(b) the time by which the dispute is likely to be settled?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) The last round of negotiations on the demarcation of maritime boundary between India and Bangladesh took place from 29 March to 2 April 1975. Negotiations have been suspended since then and therefore no further progress has been made.

(b) The Government of India would like the negotiations on this issue to be resumed as soon as possible with a view to finding a mutually satisfactory solution of the problem.

#### Observance of Anti-Wage Freeze Day by Industrial Workers

\*58. SHRIMATI PARVATHI KRISHNAN: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the 20th January, 1978 was observed as an 'anti-wage freeze day' by the industrial workers in the capital and almost all over the industrial centres in the country; and

(b) if so, the details and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): (a) and (b) Government have seen press reports on the observance of 'anti-wage freeze day' by industrial workers in some parts of the country and has taken note of the views expressed by the trade unions which gave the call for the observance of the day.

#### Findings of Survey on Occupational wage Disparities in Plantations Sector

\*59. SHRI K. A. RAJAN: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government's attention has been drawn to the findings of a survey on occupational wage disparity in plantation sector conducted by the National Productivity Council; and

(b) if so, the facts thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): (a) Yes, Sir.

(b) The study based on primary data available between June and August, 1976, *inter alia*, finds that, while there are inter-regional disparities in the wages of plantation workers, there is no intra-plantation wage disparity within the three Southern States; and that women workers are paid lower wages than men workers even when the job contents are the same.

The Government will take up with the State Governments the need for effective enforcement of the provisions